

- (i) to examine the extent of inequitable distribution of benefits of reservation among the castes or communities included in the broad category of Other Backward Classes with reference to such classes included in the Central List;
- (ii) to work out the mechanism, criteria, norms and parameters in a scientific approach for sub-categorisation within such Other Backward Classes; and
- (iii) to take up the exercise of identifying the respective castes or communities or sub-castes or synonyms in the Central List of Other Backward Classes and classifying them into their respective sub-categories.

The term of the Commission has been extended from time to time and is at present upto 31.07.2019. The Commission has not submitted its report to the Government.

(d) and (e) As per instructions issued by the Government, in direct recruitments to Central Government jobs and services, the reserved category candidates, who are selected on the same standard as applied to general candidates, will not be adjusted against reserved vacancies. Only when a relaxed standard is applied in selecting a reserved candidate, for example in the age limit, experience, qualification, permitted number of chances in written examination, etc. such candidates will be counted against reserved vacancies.

Rashtriya Vayoshri Yojana in Andhra Pradesh

3632. SHRI PRABHAKAR REDDY VEMIREDDY : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of beneficiaries who availed the Rashtriya Vayoshri Yojana (RVY) during the last two years; and
- (b) the funds allocated to Andhra Pradesh under this yojana, the details thereof?

THE MINISTER OF STATE IN THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RATTAN LAL KATARIA) : (a) 1,01,055 beneficiaries have been covered by the Rashtriya Vayoshri Yojana (RVY) across the country since the inception of the Scheme (*w.e.f.* 01.04.2017).

(b) Under the Scheme, there is no provision to allocate the funds to the State/ UT Administrations, instead funds are released to the "Artificial Limbs Manufacturing Corporation (ALIMCO)" under the administrative control of this Ministry, as a sole implementing agency of the Scheme.